



Government of Jammu and Kashmir
General Administration Department
(Monitoring Section)
Civil Secretariat, Jammu

Notification
Jammu, the 2nd February, 2018

SRO 60 .- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir read with section 15 of the Jammu and Kashmir Civil Services Decentralization and Recruitment Act, 2010, the Government hereby make the following amendments in the Jammu and Kashmir Civil Services Decentralization and Recruitment Rules, 2010, namely:-

(i) In rule 14; after sub-rule (5) the following shall be added as a proviso;

"Provided that the validity period of one year of the select list of those selectees whose recommendation/selection is kept withheld by the recruiting agency shall be reckoned from the date of release of their recommendation".

(ii) after sub-rule (7), the following shall be added as a proviso:-

"Provided that the validity period of one year of the waiting list of those selectees whose recommendations/selection is kept withheld by the recruiting agency shall be reckoned from the date of release of their recommendation".

By order of the Government of Jammu and Kashmir.

Sd/-
(Khurshid Ahmad) IAS
Commissioner/Secretary to the Government
General Administration Department

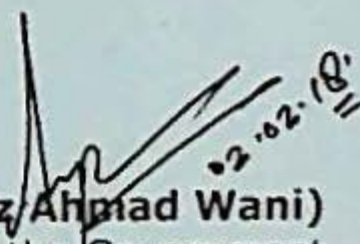
NO.GAD/MTG/RB-IV/02/2003

Dated:02.02.2018

Copy to the:-

1. Advisor to the Hon'ble Chief Minister
2. Learned Advocate General, J&K.

3. Financial Commissioner, Housing & Urban Development Department.
4. Financial Commissioners (Revenue), J&K.
5. Director General of Police, J&K.
6. All Principal Secretaries to Government.
7. Principal Secretary to the Governor.
8. Principal Secretary to Government, Election Department.
9. Principal Secretary to the Chief Minister.
10. All Commissioner/Secretaries to Government.
11. Chairperson, J&K Special Tribunal.
12. Divisional Commissioner, Jammu/Kashmir.
13. Accountant General, J&K.
14. Director, Information, J&K.
15. All Heads of Departments/Managing Directors.
16. All Deputy Commissioners.
17. Secretary, J&K Public Service Commission.
18. Director, Estates.
19. Director, Archives, Archaeology and Museums.
20. Special Secretary/Private Secretary to the Chief Minister.
21. Secretary, J&K Legislative Assembly/Council.
22. Secretary, J&K Services Selection Board.
23. OSD with the Hon'ble Deputy Chief Minister.
24. General Manager, Government Press, Srinagar/Jammu.
25. Special Assistant/Private Secretaries to all Ministers/ Ministers of State.
26. Private Secretary to Chairman/Chief Executive Councillor, LAHDC, Leh/Kargil.
27. Private Secretary to the Commissioner/Secretary to Government, GAD.
28. Government Order file/Stock file/Website.


(Reyaz Ahmad Wani)
Deputy Secretary to the Government